

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-308
IB-3195/ND/2019

IN THE MATTER OF:

M/s. Swastik Pipe Ltd.

Vs

M/s. Clearplus India Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 15.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjay & Adv. Chetna

For the Respondent :

ORDER

Ld. counsel for the petitioner appeared and submit that affidavit of service has been filed. However, none present on behalf of respondent. One more opportunity is given to the respondent to appear and file reply. List the case for 04.02.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)